FORM ITR-V	[Where the data of the Return of Income in ITR-4(SUGAM), ITR-5, ITR-7 filed by (Please see Rule 12 of the Ir	Assessment Year 2021-22	
Name	ARIF MASOOD		
PAN	AFIPM2369B	Form Number	ITR-4
Filed u/s	139(1) Return filed on or before due date	e-Filing Acknowledgement Number	56714851029122 ⁻

VERIFICATION

I, ARIF MASOOD son/ daughter of MANJOOR AHMED, solemnly declare that to the best of my knowledge and belief, the information given in the return which has been submitted by me vide acknowledgement number 567148510291221 is correct and complete and is in accordance with the provisions of the Income-tax Act, 1961. I further declare that I am making this return in my capacity as Self and I am also competent to make make this return and verify it. I am holding permanent account number AFIPM2369B

Signature >	100		Cata and
Date of submission	29-Dec-2021	Source IP address	10.1.36.239
System Generated Barcode/QR Code	AFIPM2369B045671485	10291221E9 0 A14CCE582E00E6621FC407	6986F47CABD102A

Instructions:

- Please send the duly signod (preferably in blue ink) Form ITR-V to "Centralized Processing Centre, Income Tax Department, Bengaluru 560500", by ORDINARY POST OR SPEED POST ONLY, so as to reach within 120 days from date of submission of ITR. Alternatively, you may e-verify the electronically transmitted return data using Aadhaar OTP or Login to e-Filing account through Net-Banking login or EVC generated using Pre-Validated Bank Account/Demat Account or EVC generated through Bank ATM.
- 2. If Form ITR-V is received beyond the 120th day of electronic transmission of the return data or e-Verified beyond the 120th day of electronic transmission of the return is e-Verified or the Form ITR-V is received at Centralized Processing Contro, Income Tax Department, Bengaluru would be treated as the date of filing the Income Tax Return and all consequences of Income Tax Act, 1961, shall accordingly will be applicable.
- 3. Form ITR-V shall not be received in any other office of the Income Tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail Id registered in the e-Filing account.

On successful verification, the return filling acknowledgement can be downloaded from e-Filing portal as a proof of completion of process of filing the return of Income.

: me

ARIF MASOOD

rather's Name :

MANJOOR AHMED

Address(O):

ARIF MASOOD, 16, PURANA GALLA BAZAR, SHAHJANABAD, BHOPAL, MADHYA

PRADESH-462001, Phone No :2559292

Email ID:

chawla_kishore@rediffmail.com

Mobile No.:

9893593943

Permanent Account No : AADHAR No. :

AFIPM2369B

688799629701

Date of Birth:

12/09/1972

Sex : Status : Male

Ma

wate

Resident Status

Resident

Previous year:

Individual

Assessment Year:

2021-2022

Ward/Circle:

INCOME TAX OFFICER 3(2), BHOPA/3

2020-2021

Return:

ORIGINAL

Nature of Business or

Profession

OTHER SERVICES N.E.C. - 21008

Computatio	n of Total Inco	me		
Income Heads		Income Before Set off		Income After Set of
Income from Salary		0		C
Income from House Property		0		0
Income From Business or Profession		483750		483750
Income from Capital Gains		0		0
Income from Other Sources		360000		360000
Gross Total Income			_	843750
Less : Deduction under Chapter VIA		*		150000
Total Income			_	693750
Rounding off u/s 288A				693750
Income Taxable at Normal Rate Income Taxable at Special Rate			693750 0	
TAX C	ALCULATION			
Basic Exemption Limit Rs. Tax at Normal Rates Total Tax Total Tax Total Health and Education Cess		250000 51250		51250
otal dd : Interest			_	2050 53300
u/s 234B 797[9M]+0[0M]	4797			5330
u/s 234C 333)	533			
ess : Tax Deposited u/s 140A mount Payable			_	58630 0
ax Rounded Off u/s 288 B	IENCIVE DETAIL			0
COMPRE	HENSIVE DETAIL			
Exempted Income Sect	ion Amount			

Exempted Income	Section	Amount
Allownace MP/MLA/MLC	10(17)	420000
Telephone Allowance	10(14)	84000
Medical Allowance	10(14)	120000

10(14) 180000 10(14) 120000 924000

Income from Business & Profession Details					the first state of the state of
Business Income u/s 44AD					483750
Oross Receipts (Banking channel)					1111111111
Gross Receipts (Other mode)		1336050			
Total Gross Receipts		598950			
Actual Profit		1935000			
Actual Profit %age is		483750			
Deemed Profit @6% on Gross Receipts		25% 80163			
(Banking channel)		80163			
Deemed Profit @8% on Gross Receipts (Other mode)		47916			
Deemed Profit against Turnover		128079			
Higher of Assessable profit		483750			
Business Income From 44AD		100730	483750		
Total of Business & Profession			403/30	400750	
				483750	
Income From Other Sources					360000
Others In a second					
Other Income				360000	
MLA -BHOPAL MP INCOME			360000	300000	
Total Income	* *			360000	
Total of Other Sources				300000	
Signature State Control of the Contr				360000	
Deductions Under Chapter VIA					450000
Description					150000
			Gross	Deductable	
u/s 80C In Respect of Investments			Amount	Amount	
Life Insurance Premium			189159	150000	
Max New York Life Insurance		17563			
Tuition Fees		50596			
		121000			
Details: Tax Deposited u/s 140A					
Bank and Branch	BSR Code	Dated	Challand		
STATE BANK OF INDIA-gandhinagar	0011349	29/12/2021	ChallanNo.	Amount	
44AD Turnover Detail	557.510	2011212021	18291	58630	
Description Detail					
- Cooription	Turnovor/Non	T	-		

Description	Turnover(Non Banking)	Turnover (Banking Channel)	Gross Turnover	Actual Profit	Actual Profit (%)
Consultancy Income	598950	1336050	1935000	483750	25.00
Total	598950	1336050	1935000	483750	25.00

Summary Information In a case where re Balance Sheet		Profit And Loss		Profit And Loss	a
Partners/ Members own capital	1074895	Gross receipts	-	(Profession)	
Total capital and liabilities	1074895	Gross profit			
Cash-in-hand	1074895	Expenses	-		
Total assets	1074895	Net profit			

Return Filing Due Date :

31/07/2021

Return Filing Section :

139(1)

Extended upto : 31/12/2021 Calculated Upto : 29/12/2021

Notification No:

CBDT Cir. No.17/2021

Verified By : ARIF MASOOD

Tax Payer Counterfoil

PAN AFIPM2369B

Received from: ARIX XXXOOD

Rs: 58630/-

(in words): Fifty Eight Thousand And Six

Hundred And Thirty Rupees Only

Drawn On: Internet Banking through SBI

PAN ON ACCOUNT OF INCOME TAX ON: Major Head :OTHER THAN

COMPANIES TAX[0021]

Minor Head: SELF ASSESSMENT TAX

[300]

For the assessment

2020-21

Payment Status:

Success

SBI Ref No.: IK0BLMCKP5

BSR Code

Tender Challan

No

date

0011349

291221 18291

Date of challan:

CIN

29-12-2021

State Bank of India

Gandhinagar Bangalore (Internet Collection Center)

	INDIAN INCOME TAX RETU	Assessment Year 2021-22	
FORM ITR-V	[Where the data of the Return of Income ITR-4(SUGAM), ITR-5, ITR-7 filed (Please see Rule 12 of the		
Name	RUBEENA MASOOD		*
PAN	AHRPM8507C	Form Number	ITR-4
Filed u/s	139(1) Return filed on or before due date	e-Filing Acknowledgement Number	547220340291221

VERIFICATION

I, RUBEENA MASOOD son/ daughter of SYED SHAJAD HAIDER, solemnly declare that to the best of my knowledge and belief, the information given in the return which has been submitted by me vide acknowledgement number 547220340291221 is correct and complete and is in accordance with the provisions of the Income-tax Act, 1961. I further declare that I am making this return in my capacity as Self and I am also competent to make make this return and verify it. I am holding permanent account number AHRPM8507C

Date of submission 29-Dec-2021 Source IP address 10.1.254.19

System Generated Barcode/QR Code



AHRPM8507C045472203402912211609A0ACE87F2FE819E90B174E3871EACB4BDF56

Instructions:

- 1. Please send the duly signed (preferably in blue ink) Form ITR-V to "Centralized Processing Centre, Income Tax Department, Bengaluru 560500", by ORDINARY POST OR SPEED POST ONLY, so as to reach within 120 days from date of submission of ITR. Alternatively, you may e-verify the electronically transmitted return data using Aadhaar OTP or Login to e-Filing account through Net-Banking login or EVC generated using Pre-Validated Bank Account/Demat Account or EVC generated through Bank ATM.
- 2. If Form ITR-V is received beyond the 120th day of electronic transmission of the return data or e-Verified beyond the 120th day of electronic transmission of the return data, then the day on which the return is e-Verified or the Form ITR-V is received at Centralized Processing Centre, Income Tax Department, Bengaluru would be treated as the date of filing the Income Tax Return and all consequences of Income Tax Act, 1961, shall accordingly will be applicable.
- 3. Form ITR-V shall not be received in any other office of the Income Tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail Id registered in the e-Filing account.

On successful verification, the return filing acknowledgement can be downloaded from e-Filing portal as a proof of completion of process of filing the return of Income.

Name.

Father's Name

RUBEENA MASOOD

Address(O)

SYED SHAJAD HAIDER

RUBEENA MASOOD, 16, OLD GALLA BAZAR, SHAHJANABAD, BHOPAL, MADHYA

PRADESH-462001, Phone No :2559292

Email ID:

chawla_kishore@rediffmail.com 9893593943

Mobile No. .

Permanent Account No : AADHAR No. :

AHRPM8507C 427588116291 Date of Birth:

25/02/1976

Sex: Status: Individual

Female

BHOPAL/3

Resident

Previous year:

Resident Status Assessment Year:

2021-2022

Ward/Circle:

2020-2021 INCOME TAX OFFICER 3(2),

Return:

ORIGINAL

Nature of Business or

Profession

OTHER SERVICES N.E.C. - 21008

C	omputation of	Total Inco	me		
Income Heads			Income Before Set off		Income After Set off
Income from Salary			250000		250000
Income from House Property			0		0
Income From Business or Profession			245575		245575
Income from Capital Gains			0		0
Income from Other Sources			0		0
Gross Total Income				_	495575
Less: Deduction under Chapter VIA					0
Total Income				_	
Rounding off u/s 288A					495575
Income Taxable at Normal Rate Income Taxable at Special Rate				495580 0	495580
Incia France Links	TAX CALCUL	ATION	360		
asic Exemption Limit Rs. ax at Normal Rates otal Tax	•		250000 12279		
ess : Tax Rebate u/s 87A ax Payable mount Payable			12279		12279
ax Rounded Off u/s 288 B				=	0
	COMPREHENSIV	'E DETAIL			0
come from salary	340				
ame of employer : AMAN EDUCATION OCEITY Particular					250000
Gross Salary		Total Amount	Exempted Amount	Taxable Amount	
Allowance:		300000	0	300000	
Total Standard Deduction Total Taxable Salary		300000	0	300000 50000 250000	

Income from Business & Profession Details

245575

Business Income u/s 44AD

Gross Receipts (Banking channel) 457100 Gross Receipts (Other mode) 525200 **Total Gross Receipts** 982300 Actual Profit 245575 Actual Profit %age is 25% Deemed Profit @6% on Gross Receipts 27426 (Banking channel) Deemed Profit @8% on Gross Receipts (Other 42016 mode) Deemed Profit against Turnover 69442 Higher of Assessable profit 245575 Business Income From 44AD

245575

Total of Business & Profession

245575

44AD Turnover Detail

Description	Turnover(Non Banking)	Turnover (Banking Channel)	Gross Turnover	Actual Profit	Actual Profit (%)
Tution Income	525200	457100	982300	245575	25.00
Total	525200	457100	982300	245575	

Balance Sheet		Profit And Loss		Profit And Loss (Profession)
Partners/ Members own capital	120620	Gross receipts	-	
Total capital and liabilities	120620	Gross profit	-	
Balance with banks	45420	Expenses	-	
Cash-in-hand	75200	Net profit	-	
Total assets	120620			

Return Filing Due Date: Due Date Extended upto:

Interest Calculated Upto:

31/07/2021

31/12/2021

29/12/2021

Return Filing Section:

Notification No:

139(1)

CBDT Cir. No.17/2021

Verified By: RUBEENA MASOOD

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4, ITR-5, ITR-6,ITR-7 filed and verified electronically]

Assessment Year 2019-20

	Na	Name					PAN		
	AF	RIF MASOOD					AFIPM2369B		
THE	Fla	t/Door/Block No		Name Of Prem	nises/Building/Vill	lage			
LON	16						Form Numb		
EN								per. ITR-3	
ATIC	Ro	ad/Street/Post Office		Area/Locality	Area/Locality				
ED ED	PU	RANA GALLA BAZ	AR	SHAHJANABA	SHAHJANABAD				
INFORM NOWLED NUMBER								vidual	
KN		wn/City/District		State		Pin/ZipCode	Filed u/s		
PERSONAL INFORMATION AND THE ACKNOWLEDGEMENT NUMBER	BH	ВНОРАL		MADHYA PRA	ADESH	462001	139(1)-On or before due date		
ā	Ass	Assessing Officer Details (Ward/Circle) ITO,3(AL .				
	e-fil	e-filing Acknowledgement Number 944429341290819							
	1	Gross total income					1	804637	
	2	Total Deductions u	Total Deductions under Chapter-VI-A					150000	
	3	Total Income						654640	
ME	3a	Deemed Total Inco	me under Al	3a	654640				
INCOME	3b	Current Year loss, if any						0	
N OF INTHEREON	4	Net tax payable					4	45165	
S H	5	Interest and Fee Payable					5	4530	
TAX	6	Total tax, interest and Fee payable						49695	
AND	.7	Taxes Paid	a Adv	ance Tax	7a	0	Company of	The state of the s	
COMPUTATION AND TAX II			b TDS		7b	0	Confirmation and the second		
			c TCS		7c	. 0			
			d Self	Assessment Tax	7d .	49700			
		e Total Taxes Paid (7a+7b+7c +7d)					7e	49700	
	8	Tax Payable (6-7e)	ax Payable (6-7e)					0	
	9	Refund (7e-6)					9	0	
	10	Exempt Income		Agriculture		The second secon	10	^	
	10			Others				0	

Income Tax Return submitted electronically	on <u>29-08-2019 11:46:24</u> from IP address <u>171.61.58.85</u>	and verified by
ARIF MASOOB	having PAN AFTPM2369B on 29-08-2019 11:46:24	from IP address
171.61.58.85 using Digital Signature	Certificate (DSC)	
DSC details: 2353835527863582213CN=SafeScr	vpt sub-CA for RCAI Class 2 2014,OU=Sub-CA,O=Sify Technologies Lin	nited,C=IN

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

Name:

ARIF MASOOD

Father's Name :

MANJOOR AHMED

Address(O):

ARIF MASOOD, 16, PURANA GALLA BAZAR, SHAHJANABAD, BHOPAL, MADHYA

PRADESH-462001, Phone No :2559292

Address(R):

16, PURANA GALLA BAZAR, SHAHJANABAD, BHOPAL, MADHYA PRADESH-462001, Phone

No:2559292

Mobile No.:

9893593943

Permanent Account No : AADHAR No. :

AFIPM2369B

688799629701

Date of Birth:

12/09/1972

Sex:

x: N

Male

Resident Status

Status : Previous year : Individual

2018-2019

Assessment Year:

Resident 2019-2020

Ward/Circle:

INCOME TAX OFFICER 3(2),

Return:

ORIGINAL

Nature of Business or OTHER P

Profession

OTHER PROFESSIONAL SERVICES N.E.C. - 16019

Com	putation	of Total	Income

Income Heads	В	Income efore Set off	ı	ncome After Set off
Income from Salary		440000		440000
Income from House Property		0		0
Income From Business or Profession		364637		364637
Income from Capital Gains		0		0
Income from Other Sources		0		0
Gross Total Income				804637
Less : Deduction under Chapter VIA				150000
Total Income			-	654637
Rounding off u/s 288A				654640
Income Taxable at Normal Rate Income Taxable at Special Rate			654640 0	
TA	AX CALCULATION			
Basic Exemption Limit Rs. Tax at Normal Rates		250000 43428	•	
Total Tax Add : Health and Education Cess				43428 1737
Total Add : Interest	• (45165 4530
u/s 234B 2255[5M]+0[0M]	2255			
u/s 234C (201+609+1014+451)	2275			
Less : Tax Deposited u/s 140A				49700

COMPREHENSIVE DETAIL

440000

-5

0

Name of employer: AMAN EDUCATION

SOCIETY

Particular

Income from salary

Amount Payable

Tax Rounded Off u/s 288 B

Gross Salary

Total Amount 480000 Exempted Amount 0 Taxable Amount 480000

ZenIT - A KDK Software Product

Allowance: Total

Standard Deduction **Total Taxable Salary** 480000

480000

40000 440000

Income from Business & Profession Details

364637

CONSULTANCY INCOME

Net Profit As Per P&L A/c Add: Items Inadmissible/for Separate 369590

Consideration

Depreciation Separately Considered

Less:Items Admissible/for Separate

4953

Consideration
Depreciation Allowed as Per IT Act

Income From CONSULTANCY INCOME

364637

Total of Business & Profession

364637

Deductions Under Chapter VIA

150000

Description

Gross

Deductable

u/s 80C In Respect of Investments

Amount 218159

Amount 150000

Life Insurance Premium Max York Insurance

17563

200596

4953

Details: Tax Deposited u/s 140A

Bank and Branch	BSR Code	Dated	ChallanNo.	Amount
STATE BANK OF INDIA-gandhinagar	0011349	29/08/2019	06727	49700

Balance Sheet		Profit And Loss		Profit And Loss (Profession)	
Cash Balance	75630	Gross receipts	1315300		
		Gross profit	1315300		
48 1		Expenses	945710		133
		Net profit	369590		

ARIF MASOOD

Client Code:20

Assessment Year:2019-2020

Return Filing Due Date:

31/07/2019

Return Filing Section:

139(1)

Due Date Extended upto: Interest Calculated Upto: 31/08/2019 29/08/2019 Notification No:

225/157/2019/ITA.II

Verified By: ARIF MASOOD

N-N

INDIAN INCOME TAX RETURN VERIFICATION FORM

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3,

ITR-4(SUGAM), ITR-5, ITR-7 filed but NOT verified electronically]

Assessment Year 2019-20

(Please see Rule 12 of the Income-tax Rules, 1962)

	Name					PAN				
HE	RU	JBEEN	A MASOOD					AHRI	PM8507C	
AND 1	Fla	Flat/Door/Block No Name Of Premises/Building/Village					Form Number		ITTD 2	
ION	16							roin	rivumber	ITR-3
AAT DGE BER	Ro	ad/Stre	eet/Post Office	Area/Locality						202
FORMAT WLEDGE NUMBER	OI	D GAI	LLA BAZAR	SHAHJANABAD				Status	Individua	ı
NAL INFORMATION AN ACKNOWLEDGEMENT NUMBER	Town/City/District			State			Pin/ZipCode	Filed u	1/s	
PERSONAL INFORMATION AND THE ACKNOWLEDGEMENT NUMBER	BHOPAL			MADHYA PRAD	ESH		462001	139(1)	On or before	e due date
PE	As	sessing	Officer Details (Ward/Circle)	ITO,5(4),BHOI	PAL					
	e-F	iling A	cknowledgement Number	946126620290819						
	1	Gros	s Total Income					1		452400
	2	Total	Deductions under Chapter-V	I-A	A.			2		101824
63	3		Income		AND THE SECOND			3		350580
ME	3a		ned Total Income under AMT/	MAT	Carlot W			3a		350580
ON	3b		rent Year loss, if any		7-83-83-	744		3b		5230
FIN	4		Fax Payable				¥	5		0
OH	5	-	est and Fee Payable				N.	6		
OLX	6					0		5230		
COMPUTATION OF INCOME AND TAX THEREON	7		Advance Tax		7a		0			
				7b 0		0.2000				
			TDS			3.4				
2		<u>c</u>	TCS		7c	4-11	0	Section 2	Manager 1	The second secon
		d	Self Assessment Tax		7d	1 //4	5230			(学) 这个是要是
		e	Total Taxes Paid (7a+7b+7c	+7d)				7e	and the second	5230
	8	MUMBER	Payable (6-7e)	And the second	and and	A Judge	A 15 15 10 10 10 10 10 10 10 10 10 10 10 10 10	8		0
	9	Refu	nd (7e-6)	The second second	Tomas Meason		- 4 4 N	9	AF	0
	10	Exem	npt Income	Agriculture Others	1999		5 0	10		U
				VERIFICA	TION			ŲP.		
I, RUBEE	ENA	MASC		r of SYED SHAJAI						knowledge and
			given in the return which has bee							is
correct and	com	plete ar	nd is in accordance with the prov							
as Self			and I am also competent to	make this return and	verify i	t. I am holdin	g permanent ac	count n	umber AHI	RPM8507C .
Sign here						* *				
			If the return has been prepare	ed by a Tax Return	Prepar	er (TRP) giv	e further deta	ils as be	elow	
Identifica	ation	No. of	TRP	Name of	TRP				Counter S	ignature of TRP
For Offic	ce Us	e Only			1		III MAG - CIA-	a Fuelta		
Receipt N				9-08-2019 12:37:11				4		t t
			Source IP address	71.61.58.85			III II 9:22:5 3	ew.AC	HOW SINGE	
Seal and			f		AHRPI	M8507C0394612	6620290819DFD90	F8E2A7A	A515306D67B32	B44C73FA90C11B39

Please send the duly signed (preferably in blue ink) Form ITR-V to "Centralized Processing Centre, Income Tax Department, Bengaluru 560500", by ORDINARY POST OR SPEED POST ONLY, so as to reach within 120 days from date of submission of ITR. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail Id chawla kishore@rediffmail.com

On successful verification, the acknowledgement can be downloaded from e-Filing portal as a proof of filing the return.

THIS IS NOT A PROOF FOR HAVING FILED THE RETURN

Name: Father's Name: **RUBEENA MASOOD**

SYED SHAJAD HAIDER

Address(O):

RUBEENA MASOOD, 16, OLD GALLA BAZAR, SHAHJANABAD, BHOPAL, MADHYA

16, OLD GALLA BAZAR, SHAHJANABAD, BHOPAL, MADHYA PRADESH-462001, Phone No

PRADESH-462001, Phone No :2559292

Address(R): Mobile No.:

:2559292 9893593943

Permanent Account No:

AHRPM8507C

Date of Birth:

25/02/1976

AADHAR No.:

427588116291

Sex:

Female

Resident Status

Status:

Individual

Assessment Year:

Resident 2019-2020

Previous year:

2018-2019

Return:

ORIGINAL

Ward/Circle:

INCOME TAX OFFICER 3(2), BHOPAL/3

Profession

Nature of Business or	COACHING CENTRES AND	101110NS - 17006
Desferation		

Cor	mputation of Total Inc	ome		
Income Heads		Income		Income After
		Before Set off		Set off
ncome from Salary		260000		260000
ncome from House Property		0		0
ncome From Business or Profession		192400		192400
ncome from Capital Gains		·		0
ncome from Other Sources		0		0
			<u>-</u>	
Gross Total Income				452400
Less : Deduction under Chapter VIA				101824
Total Income				350576
Rounding off u/s 288A		9		350580
Income Taxable at Normal Rate Income Taxable at Special Rate	77.		350580 0	
	TAX CALCULATION	· ·		
Basic Exemption Limit Rs.		250000		
Tax at Normal Rates		5029		
Fotal Tax Add : Health and Education Cess				5029
			_	201
Total				5230
Less : Tax Deposited u/s 140A	•			5230
Amount Payable			-	0
Tax Rounded Off u/s 288 B				0
Tax Nounded Off u/s 200 B	COMPREHENSIVE DETAIL			U
ncome from salary				260000
Name of employer : AMAN EDUCATION				
Particular	Tota	al Exempted	Taxable	
	Amour		Amount	
Gross Salary	30000		300000	
Allowance:	30000	_	,500000	
Total	30000	0 0	300000	
Standard Deduction	20000	-	40000	
Total Taxable Salary			260000	

Income from Business & Profession Details

192400

101824

TUTION INCOME

Net Profit As Per P&L A/c

Add:Items Inadmissible/for Separate

Consideration

Depreciation Separately Considered

Total of Business & Profession

192400

192400

Deductions Under Chapter VIA

Gross

Deductable

Amount 101824

Amount 101824

u/s 80C In Respect of Investments

Life Insurance Premium

Tuition Fees

Description

11324

90500

Details: Tax Deposited u/s 140A

Bank and Branch	BSR Code	Dated	ChallanNo.	Amount
STATE BANK OF INDIA-gandhinagar	0011349	29/08/2019	08852	5230

Summary Information In a case where regular bo	oks of accoun	t of business or	profession a	re not maintaine	d
Balance Sheet	er pr 80 20	Profit And Loss		Profit And Loss (Profession)	2
Cash Balance	30500	Gross receipts	455600		
		Gross profit	455600		
74.30		Expenses	263200		
		Net profit	192400		

RUBEENA MASOOD

Client Code:22

Assessment Year: 2019-2020

Return Filing Due Date:

31/07/2019

Return Filing Section:

139(1)

Due Date Extended upto: Interest Calculated Upto: 31/08/2019 29/08/2019 Notification No:

225/157/2019/ITA.II

Verified By: RUBEENA MASOOD